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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/646/2017
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD
NAME OF THE RESPONDENT(S) : SURANA POWER LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	A. Abdul Hameed for ADV partners	for Applicant	
2.	P. V. Preethi for Respondent	for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for respondent submitted that negotiations for settlement with the petitioner are in progress and prayed for time to make submissions in this regard. Counsel for petitioner stated that they have not received any proposal regarding settlement and is prepared to make submissions in the main CP. He prayed for time to suggest the name of the IRP. Time is extended at request. Put up on 02.01.2018.

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S Vijayaraghavan
Member (Technical)

^{-sd/-}
K Anantha Padmanabha Swamy
Member (Judicial)